

**GOVERNMENT OF INDIA
PRIME MINISTER
LOK SABHA**

UNSTARRED QUESTION NO:2384
ANSWERED ON:05.02.2014
GOM EGoMs
Jawale Shri Haribhau Madhav

Will the Minister of PRIME MINISTER be pleased to state:

- (a) whether a number of Group of Ministers (GoMs) and Empowered Group of Ministers (EGoMs) are working on various important subjects;
- (b) if so, the composition along with the names of Chairmen and terms of reference of each GoM and EGoM;
- (c) the details of the subjects pending for consideration before them;
- (d) the subjects on which decisions were taken during the last three years and the current year by each GoM and EGoM; and
- (e) the action taken by the Government on those decisions?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) Presently, 27 Groups of Ministers (GoMs) and Empowered Groups of Ministers (EGoMs) are functioning.
- (b) The composition and the terms of reference of each of the 27 GoMs/EGoMs are indicated in the Annex. The Minister whose name figures at the top in each GoM/EGoM, acts as the Chairperson of that GoM/EGoM.
- (c) The subjects have been indicated in the Annex.
- (d) 76 GoMs and 16 EGoMs have been constituted since 22.05.2009 on a diverse range of subjects. GoMs/EGoMs other than 27 referred to in reply to part (a) above have considered the issue(s) placed before them.
- (e) Keeping in view the fact that the GoMs/EGoMs are appointed for investigating and reporting on a diverse range of issues, appropriate action on their recommendations is taken by the Ministry/ Department concerned with the approval of the competent authority in accordance with the provisions of the Government of India (Transaction of Business) Rules, 1961.